## NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH

**NEW DELHI** 

C.P NO. 110(ND)/2009 CA NO.

**CORAM:** 

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.08.2016

NAME OF THE COMPANY:

Abinash Chander Mahajan & Ors.

Vs.

M/s. Vikas Promoters Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the

Companies Act 2013. S.NO. DESIGNATION REPRESENTATION 2 Deepale Volera. J. ( Com Repordent coil Salil Dhawan J (Nord Kishara Grang)

3. Smil Fernandes ? Adv. for Respondent Mitho Jain Zelin the Order Orders reserved.

(CHIEF JUSTICE M.M. KUMAR)

(S.K. MOHAPATRA)

MEMBER (T)

29th August, 2016